

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.169 OF 2018

IN THE MATTER OF:

B.S. Limited

Appellant

Vs

ROC & Ors

Respondents

Appellant:-Mr. Kunal Godhwani, Advocate.

For Respondents: - Mr. Sanjib K Mohanty, Advocate for ROC.

O R D E R

16.09.2019 - At the request of the learned counsel for the appellant the appeal is adjourned for further hearing for three weeks.

2. List the appeal for further hearing on **15th October, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn